SL.No.24

HYDERABAD BENCH
COURT HALL NO: II

PHYSICAL HEARING

CORAM: JUSTICE TELAPROLU RAJANI – HON'BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, HYDERABAD BENCH, HELD ON 02.02.2023 AT 02:30 PM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	**Company Petition IB/168/2022**
NAME OF THE COMPANY	**Dr. Maganti Venkata Ramana Rao**
NAME OF THE PETITIONER(S)	**State Bank of India**
NAME OF THE RESPONDENT(S)	**Dr. Maganti Venkata Ramana Rao**
UNDER SECTION	**95 of IBC**

ORDER

None appears for the Personal Guarantor's, so also for the RP and the financial creditor. However for hearing the RP and Financial Creditor, post on 15.03.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)

Apoorva